## INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

## F.No.-70/AT/Jud.Adm/Judicial/Del/2025-26-Notice-2

Date: - 20.06.2025

## **NOTICE**

It is hereby notified for information of all concerned that all Third Member Cases pending for adjudication before the ITAT, Delhi Benches, are scheduled to be listed at 2:30 PM on their respective hearing dates.

Note: Third Member Cases fixed on Fridays will be taken up as usual, and the exact timing will be communicated on the same day.

This issues with the approval of Hon'ble Vice-President (DZ).

Assistant Registrar